National Company Law Tribunal

Allahabad Bench

CP NO. 26/ND/2018.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Win Con Engineering Put. Ud

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 397/398 of Companies Ad, 1956.

SI. NO.

Representation

Savrabh Keeig Adv

Respondit

2.

C.P.No. 26/ND/2015

Sri Saurabh Kalia, advocate for the Respondent. Sri Anup Kumar, proxy for Petitioner. As petitioner counsel is not available today. Hence, case is adjourned for argument.

The matter to be listed on 19th February, 2018.

Date: 25/01/2018

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)